

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 608

Dated: 31.08.2016

High Court of Jammu and Kashmir is to soon migrate to CIS (Case Information Software) Core 1.0, which has been developed by NIC Pune and rolled out recently by e-Committee, Supreme Court of India. In order that the migration to the new CIS is smooth with optimum utility, a Committee comprising of Registrars (Judicial) of both the Wings of the High Court of J&K, Sh. Durga Dass Sharma, Joint Registrar, High Court of J&K, Jammu Wing, Sh. Azad Ahmad, Joint Registrar, High Court of J&K, Srinagar Wing, a Bench Secretary from each Wing of the High Court of J&K, to be nominated by the respective Registrar Judicial, High Court of J&K, NIC Coordinator, High Court of J&K, Jammu and Srinagar Wings and Central Project Coordinator, High Court of J&K, is constituted. The Committee shall be headed by the Registrar Judicial, High Court of J&K, Srinagar Wing. The Committee shall study the present listing method, the listing pattern demanded by the new CIS, the improvements to be made in the present method etc. The Committee shall submit its report within one month to the Hon'ble Computer Committee, through the Registrar General.

By Order



(Ashok Kumar Koul)
Registrar General

Dated : 31.08.2016

31.08.16

No. 18069-75/9-S

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
.....for information of His Lordship.
2. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
3. Central Project Coordinator, High Court of J&K, Srinagar,
4. Concerned,
5. NIC Coordinator, High Court of J&K, Jammu/Srinagar,
.....for information and necessary action.

6. Office file.

7. 91C N-1-C for updation.

Registrar General